

**Research/Science Park in IIT, Bhubaneswar**

2199. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the proposed Research/Science Park in IIT, Bhubaneswar campus has been approved;
- (b) if not, the reasons therefor;
- (c) whether there is a proposal to take up construction of the main campus of IIT and the Research/Science Park simultaneously; and
- (d) if not, whether Government will consider it for harmonious development of the Institution?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) No, Sir. The proposal for setting up of a Research Park at Indian Institute of Technology (IIT), Bhubaneswar could be considered only after the setting up of the main campus of the Institute.

**Sikkim University**

2200. SHRI O.T. LEPCHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Sikkim University is a wholly owned Central University;
- (b) if so, the details of infrastructure, faculty, courses, staff and students in the Sikkim University;
- (c) whether the university is fully functional and on expected lines; and
- (d) whether the university is having all the facilities and infrastructure available to any other Central University?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Sikkim University is a statutory autonomous body established by an Act of Parliament.

- (b) to (d) According to the information furnished by the University, pending allotment of land

and development of its permanent campus, it has been functioning from rented buildings. It has, however, developed the necessary facilities, like class rooms, laboratories, library and hostels, and has 300 students enrolled for 17 courses/programmes. The number of teachers and non-teaching staff presently working in the University is 49 and 25, respectively.

#### **Playgrounds of colleges of Delhi University**

2201. SHRI KALRAJ MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that colleges affiliated to Delhi University have their own playgrounds to promote sports but many colleges have rented there grounds to private individuals/clubs to run commercial activities;

(b) if so, the details of such grounds;

(c) the consideration behind the decision of college authorities to rent/sub let playgrounds to private parties; and

(d) whether alternate arrangements have been made for students/sports persons of the colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The University of Delhi is a statutory autonomous body and the colleges affiliated thereto are governed by the Delhi University Act, 1922, the Statutes and Ordinances framed thereunder. According to the information furnished by the University, it has, vide its circular dated 22nd November, 2006, advised the colleges not to lend their premises for commercial purposes. No centralized information in regard to misuse of the playgrounds, if any, is maintained by the Central Government.

#### **Installation of Satellite Interactive Terminals for EDUSAT**

2202. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the State Government of Maharashtra has requested for the financial assistance for installation of Satellite Interactive Terminals (SITs) in Maharashtra for EDUSAT under ICT scheme or any other scheme deemed fit;